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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

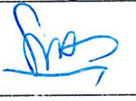
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 173,207,364&368/2018 CP(IB) No. 282/7/HDB/2017
NAME OF THE COMPANY	Sevenhills Healthcare Private Limited
NAME OF THE PETITIONER(S)	Axis Bank Limited
NAME OF THE RESPONDENT(S)	Sevenhills Healthcare Private Limited
UNDER SECTION	7 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S.V.S Chowdary IA 364/2018	Adv	98660 1003	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Siddharth Ranade	Adv for RP	9833723 589	

ORDER

Learned counsel Mr.S.V.S.Chowdary present for Applicant in IA 364/2018. Learned counsel Mr. Siddharth Ranade present for RP.

Learned counsel appearing for Applicant in IA 368/2018 sought permission to withdraw IA 368/2018 on the ground that it became infructuous.

Permission granted.

IA 368/2018 is disposed of as withdrawn.

Learned counsel appearing for RP requested time to file counter in IA 364/2018.

RP shall file counter within two weeks serving copy in advance to the Applicant and file proof of service.

List the matter on 25.09.2018.


MEMBER JUDICIAL